NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER **PETITION NUMBER** : TCP/213/2016 NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

Cauncel for Perpondente

Afliker

2. SRIKANT MOHAN

j.

For the Petitioner

ORDER

PCS representing the Petitioner present. Counsel for the Respondent present. Pleadings are complete. Both the parties prayed time to make submissions. request, time is enlarged for making final arguments. Put up on 18.01.2018 at 10.30 A.M.

> (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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